

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.234 of 2021

Anu Vishwakarma @ Ramanuj Vishwakarma

... .. **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. A.K. Kashyap, Sr. Adv.

For the State : Ms. Nehala Sharmin, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

03/25.03.2021: Call for the case diary from the court concerned and list this case after receipt of the same.

(Rajesh Kumar, J.)

Amar/-